

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

972/252/ND/2019

IN THE MATTER OF:

M/s. Nanak Com Pvt. Ltd. &Ors.

.....PETITIONER

Section

Under Section 252 of IBC

Order delivered on 09.10.2019

Coram:01

JUSTICE (RETD.) Rajesh Dayal Khare, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :

ORDER

Present none. Put up on 01.11.2019.

S - d

Member (T)

(Rajesh S - d
Member (J)